

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-67/2022/6572 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 26th July, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJSV/2023/4866, dtd. ~~28.07.2023~~.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 28.07.2023 till the morning of 31.07.2023**, has been granted. The Additional Sessions Judge cum Special Judge, POCSO, Sivasagar, in her absence, the Additional District & Sessions Judge, FTC, Sivasagar and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-67/2022/6572(A)/A, dated 26.07.23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)